

Defective Case Register from 2025-05-20 to 2025-05-20

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/14674/2025	CHANDRAKANTA NAYAK	2025-05-20	1. Subject code not correctly furnished in Index
2	D-CRLMC/15164/2025	ABHISHEK MOHANTY	2025-05-20	.Receipt Showing Serv.copy To Vigilance not Filed.
3	D-BLAPL/15055/2025	SURYAKANTA DWIBEDI	2025-05-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-WP(C)/21249/2025	SUDEEP KUMAR SARANGI	2025-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-ABLAPL/15037/2025	SARAT KUMAR JENA	2025-05-20	L.T.I. not attested in V.nama.
6	D-MACA/19276/2025	SATYA SIVA SUNDAR MOHANTY	2025-05-20	1.Court Fee Rs.3455/ payable paid Rs.6/ rest amount to be paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs 2/
7	D-ABLAPL/15026/2025	SANJIB MOHANTY	2025-05-20	Neat copy of page no. 9 to be filed.
8	D-BLAPL/15053/2025	NIRVAYA KUMAR SAMANTRAY	2025-05-20	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. Name of trial court not mentioned in the petition as per rej. order. 3.Annex.1 not properly mentioned in para.2 of petition as per index.
9	D-ABLAPL/15015/2025	EKTA AGARWAL	2025-05-20	Name of Petitioner No-1 in index does not tally with cause title.
10	D-ABLAPL/14962/2025	GAGAN BIHARI SINGH	2025-05-20	1- In the cause title LATE not mentioned in the fathers name of the petitioner no.1. 2- In the Affidavit occupation not correctly mentioned.3-Surname of the petitioners in the cause title not tally with the vakalatnama where the executants signed.
11	D-CRLLP/13708/2025	DIPTI RANJAN BHOKTA	2025-05-20	1.Period of Delay 82 Days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 13 .20 paisa not paid 3. In paragraph-2 of affidavit made petitioner is shown as opp. party .
12	D-MACA/21066/2025	SARAT CHANDRA SWAIN	2025-05-20	1. Period of Delay 117 days 2. Court Fee Rs.5000/ payable not paid 3.op 4 not executed in vakalatnama
13	D-BLAPL/15056/2025	SURYAKANTA DWIBEDI	2025-05-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per rejection order the name of Lower Court not tally with Cause title.
14	D-CRLMC/14884/2025	SUSHANTA KUMAR JOSHI	2025-05-20	1.Copy of the order dated not correctly furnished last line in para no. 3
15	D-WP(C)/20989/2025	RANJAN KUMAR NAYAK	2025-05-20	Page no.12 not legible.

16	D-ABLAPL/14957/2025	DEEPAK KU SAHOO	2025-05-20	1- Occupation not correctly furnished in the Affidavit. 2- Name and Enrollment no. of the filing Advocate not in capital letter in the petition or Affidavit.
17	D-WP(C)/21259/2025	SUSHANT KUMAR PRADHAN (3)	2025-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Age of OP no 5 to 12 not furnished in the cause title
18	D-WP(C)/21236/2025	AKSHAYA KUMAR JENA	2025-05-20	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Rs 25.00 to be paid.2.Page 12 to 14 and 19 not neat.3. Annexure -2 not properly marked.
19	D-WP(C)/21218/2025	SAMEER KUMAR DAS	2025-05-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-CRLMC/13702/2025	ANIRUDHA DAS	2025-05-20	1. Certified copy of annex-1 not filed. 2. Page no. 12 not legible.
21	D-CRLMC/13551/2025	PRADEEP KUMAR KHUNTIA	2025-05-20	1. Annexure -3 not furnished in the body of the petition.
22	D-WP(C)/20900/2025	NIRANJAN PANDA	2025-05-20	Page No 15 to 23 25 to 30 32 to 34 36 and 41 not neat and legible
23	D-CRLLP/14629/2025	RAKESH SHARMA	2025-05-20	In being aggrieved and prayer of appeal memo Year of dismissal of order wrongly furnished .
24	D-ABLAPL/14968/2025	BIRAJA PRASAD NANDA	2025-05-20	G.R. case no. left blank in para no.-1 and prayer
25	D-WP(C)/21156/2025	PRONOY MOHANTY	2025-05-20	1. In mentioned S/o instead of W/o in affidavit and V. nama. 2. Resolution dated not correctly furnished last line of page no.4 and letter number not correctly furnished 12 th line in para no.7
26	D-ABLAPL/14970/2025	SONALI PANDA	2025-05-20	14-NOT PROPERLY INDEXED.
27	D-WP(C)/20501/2025	SANJAY KUMAR SAMANTARAY	2025-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-MACA/19280/2025	SATYA SIVA SUNDAR MOHANTY	2025-05-20	1. Court Fee Rs.4631/ payable paid Rs.6/ rest amount to be paid 4. Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs2/
29	D-ABLAPL/15021/2025	BEDA PRAKASH PANDA	2025-05-20	Paragraphs mentioned in Declaration is incorrect
30	D-WA/21064/2025	SASWAT DAS, A.G.A	2025-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-WP(C)/20991/2025	HIMANSHU BHUSAN DASH	2025-05-20	1-COURT FEE IS DEFICIENT. Hologram of RS.50/- not affixed in V.nama.

32	D-ABLAPL/14986/2025	ANUP UDAYA SENAPATI	2025-05-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Year of the C.T. not correct in prayer. 2 . Deponent not correctly mentioned in the cause title.
33	D-ABLAPL/15012/2025	BIDYADHAR MANSING	2025-05-20	Page 5 Partly Legible.
34	D-WP(C)/20990/2025	PADMAJA PATTNAIK	2025-05-20	1.Page no. 10 and 11 not legible.2.Copy of the order dtd.24. 02.1999 not available in annexure 4.
35	D-WP(C)/20111/2025	SANTOSH KUMAR MAHANTY	2025-05-20	RESPONDENT NO 5 AND 6 ADDRESS NOT GIVEN
36	D-CRLMC/15136/2025	ABINASH ROUTRAY	2025-05-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-CRLLP/12373/2025	RABINDRA NATH PRUSTY	2025-05-20	Spl .G .Rcase no. furnished in synopsis paragraph -1 of appeal memo not tallied with case no.in .judgement filed .under annexure-1 .
38	D-CRLLP/13884/2025	KARUNAKAR NAYAK	2025-05-20	1. Provision of Law Furnished but not correct . 2.Provision of law not furnished in I .A .3 .Incorrect provision of law furnished in Appeal memo .
39	D-WP(C)/20980/2025	ANINDYA KUMAR MISHRA	2025-05-20	The Petition may be treated as CRLMP not as W.P.(C).
40	D-WP(C)/21208/2025	AMITAV DAS	2025-05-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-WA/17718/2025	BISWAJIT DAS	2025-05-20	W.A is not maintainable as against the order of RVWPET.
42	D-ABLAPL/14972/2025	BIRAJA PRASAD NANDA	2025-05-20	G.R. No.not mentioned in the petition
43	D-WP(C)/21256/2025	AKSHAYA KUMAR JENA	2025-05-20	Page 15 and 16 not neat
44	D-WP(C)/20778/2025	BIREN SANKAR TRIPATHY	2025-05-20	page 26 not properly visible

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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